

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

No. HC.XXXVII-20/2019/ 476 /R.Cell

Dated, Guwahati the 19<sup>th</sup> June, 2019

The Gauhati High Court has been pleased to notify the schedule and syllabus of the **Limited Departmental Competitive Examination (LDCE)**, 2019 for promotion from Grade-II to Grade-I of Assam Judicial Service.

Date of Examination	Paper	Total Marks	Time and Duration	Syllabus
27-07-2019 (Saturday)	Paper-I	100	9:00 AM to 12:00 PM (3 hours)	General knowledge, aptitude, intelligence, test of comprehension and expression of law and General English including Essay Writing on legal topic and information technology.
	Paper-II	100	1:00 PM to 4:00 PM (3 hours)	Objective questions and problems of law as regards the Transfer of Property Act, Civil Procedure Code, Code of Criminal Procedure, Indian Evidence Act, Indian Penal Code and Limitation Act.
28-07-2019 (Sunday)	Paper-III	100	9:00 AM to 12:00 PM (3 hours)	Judgment writing (Paper Book will be supplied), Legal theories on Jurisprudence, provision of Constitution of India.
	Paper-IV	50	1:00 PM to 3:00 PM (2 hours)	Official language(s) of the State of Assam (Assamese).

**NOTE:** The candidate is expected to refer to the relevant decisions of the Apex Court and the High Court while writing answers in Paper II and III.

**General Instructions:**

- All officers who obtain 60% or more marks, subject to securing at least 45% marks individually in Paper-I, II & III and minimum 35% marks in the official language paper shall be eligible for viva-voce.
- The marks secured in the language paper shall be qualifying in nature and shall not be counted in the aggregate marks secured by the candidates in the examinations for the purpose of final selection.

List of officers who have opted for LDC Examination, 2019 along with their Roll Nos.:

Sl. No.	Roll No.	Name of the Officers
1.	01	Sri Ratnadip Bhattacharjee Chief Judicial Magistrate, Dhubri
2.	02	Sri Jaspal Singh Civil Judge & Asstt. Sessions Judge, No.1, Cachar, Silchar

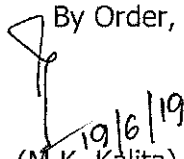
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3.	03	Sri Munmun B. Sarma Chief Judicial Magistrate, Nagaon
4.	04	Sri Rafique Ahmed Tapadar Chief Judicial Magistrate, Kamrup, Amingaon
5.	05	Sri Ranju Medhi Civil Judge & Asstt. Sessions Judge, Bongaigaon
6.	06	Sri Mahmud Hussain Barbhuya Counsellor, Family Court, Nalbari
7.	07	Sri Nityananda Talukdar Secretary-cum-Registrar, Office of the Lokayukta, Assam, Guwahati
8.	08	Sri Joydev Koch Secretary, District Legal Services Authority, Golaghat
9.	09	Smti Gitali Rabha Deputy Secretary, Assam State Legal Services Authority, Guwahati
10.	10	Shri Mridul Kumar Saikia Chief Judicial Magistrate, Udalguri
11.	11	Shri Kumud Chandra Boro Chief Judicial Magistrate, Nalbari
12.	12	Smti Sabeena Mazumdar, Counsellor, Family Court, No.1, Kamrup (M), Guwahati
13.	13	Smti. Mridu Chanda Bordoloi Secretary, District Legal Services Authority, Sonitpur, Tezpur
14.	14	Shri Rajneesh Bora Deputy Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
15.	15	Shri Yusuf Azaz Chief Judicial Magistrate, Hailakandi
16.	16	Shri Anurag Jintoo Borah Secretary, District Legal Services Authority, Morigaon
17.	17	Shri Debashish Saikia Chief Judicial Magistrate, Sonitpur, Tezpur
18.	18	Shri Mukul Chetia Secretary, District Legal Services Authority, Darrang, Mangaldoi
19.	19	Smti. Audri Bhattacharyya Chief Judicial Magistrate, Tinsukia
20.	20	Shri Rajesh Kumar Todi Civil Judge & Asstt. Sessions Judge, Nagaon

**Exam Venue: JUDICIAL ACADEMY, ASSAM, NLU Campus, Hajo Road, Amingaon, Kamrup (R), PIN: 781031.**

Admit Cards will be sent to the above mentioned officers via their respective e-mails through which they had opted for the examination.

Admit Cards will be issued from 20-07-2019.

By Order,  
  
(M.K. Kalita)

Registrar (Vigilance)-cum-  
In-Charge, Recruitment Cell  
Gauhati High Court, Guwahati-1

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Administration / Judicial / Establishment), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of his lordship's kind information.
4. Director, Judicial Academy, Assam.
5. Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
6. Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
7. Assistant Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
8. Administrative Officer (J) (\_\_\_\_\_), Gauhati High Court, Guwahati.
9. Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload the notification in the official website of Gauhati High Court immediately under the caption "**Notification dated 19-06-2019 regarding schedule, syllabus and list of candidates for the LDCE for promotion to Grade-I of Assam Judicial Service**" with a scroll in the Home Page.
10. PS to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati for favour of his lordship's kind information.
11. PS to Hon'ble Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati for favour of her ladyship's kind information.
12. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
13. The High Court Notice Board.
14. The Order File.



(M.K. Kalita)

Registrar (Vigilance)-cum-  
In-Charge, Recruitment Cell  
Gauhati High Court, Guwahati-1